(iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library, See No. LT-1124/90 for (i) to (iii)].

Papers laid

- II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Human Resource Development under section 28 of the University Grants Commission Act, 1956:—
 - (i) G.S.R. No. 885 dated 2nd December, 1989 publishing the University Grants Commission (Recruitment) Amendment Rules, 1989.
 - (ii) G.S.R. No. 886 dated 2nd December, 1989, publishing the University Grants Commission (Terms and Conditions of Service of Employees) Amendment Rules, 1989.
- (iii) G.S.R. No. 887 dated 2nd December, 1989, publishing the University Grants Commission (Recruitment) Amendment Rules, 1989.
- (iv) G.S.R. No. 888 dated 1st December, 1989, publishing the University Grants Commission (Disqualification, Retirement and Conditions of Service of Members) Amendment Rules, 1989.
- III. A copy each (in English and Hindi) of the following Notifications of the Ministry of Human Resource Development (Department of Education).
 - (i) S.O. No. 393(E) dated 31st May, 1989, notifying the appointment of some members to the University Grants Commission for a term of three years.
 - (ii) S.O. No. 640(E) dated 11th August, 1989, notifying the appointment of (appointing)

Shri K. P. Geethakrishnan, Secretary (Expenditure) in the Ministry of Finance to be a Member of the University Grants Commission for a term of three years. [Placed in Library See No. LT-1125/90 for II and III]

Report and Accounts (1985-86 and 1986-87) of the Rajasthan State Agro Industries Corporation Limited, Jaipur and related papers.

कृषि मंता स्य में कृषि श्रीर सहकारिता विभाग में राज्य मंदी (श्री नितिश कुमार): महोदया, मैं कम्पनी श्रिधिनियम, 1956 की धारा 619क की उपधारा (1) के श्रधीन निम्नलिखित पत्नों की एक-एक प्रति (ग्रंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूं:—

- (1) (i) (क) 1985-86 के वर्ष के लए राजस्थान राज्य कृषि उद्योग निगम लिमिटेड जयपुर का सत्तहवां वार्षिक प्रतिवेदन ग्रौर लेखे, लेखाग्रों पर लेखा परीक्षकों के प्रतिवेदन ग्रौर उस पर भारत के नियंत्रक-महालेखापरीक्षक की टिप्पणियों सहित ।
- (ख) निगम के कार्यकरण की सरकार द्वारा समीक्षा । .
- (ii)(क) 1986-87 के वर्ष के लिए राजस्थान राज्य कृषि उद्योग निगम लिमिटेड, जयपुर का ग्रठारहवां वाधिक प्रतिवेदन ग्रौर लेखें, लेखाग्रों पर लेखा परीक्षकों के प्रतिवेदन ग्रौर उस पर भारत के नियंत्रक-महालेखापरीक्षक की टिप्पणियों सहित।
- (ख) निगम के कार्यकरण की सरकार द्वारा समीक्षा।
- (2) ऊपर (i) (क) ग्रौर (ii) (क) में उल्लिखित पत्नों को सभा पटल पर रखने में हुए विलम्ब के कारणों को दर्शाने वाला विवरण (ग्रंग्रेजी तथा हिन्दी में) । [पुस्तकालय में रखी गई (1) ग्रौर (2) के लिए वैक्सए सं०एल.टी. 1127/90]